

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:6649  
ANSWERED ON:10.05.2005  
FTA WITH SAARC COUNTRIES  
Chandrapan Shri C.K.;Reddy Shri Suravaram Sudhakar

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of the treaties made with SAARC countries under FTA on imports including edible oils and the quantity of various items imported during last three years country-wise, cost-wise and import duty-wise;
- (b) whether import of edible oil is channelised through public sector agencies like STC, MMTC, PEC, Food Corporation of India etc.;
- (c) if so, the details thereof;
- (d) whether cost of such imported oils is less as compared to the indigenously produced oils;
- (e) if so, the details thereof;
- (f) whether any instance of imported oil getting diverted to the hoarders and black marketeers have been reported;
- (g) if so, the details thereof and measures taken to curb such practice;
- (h) whether Government is considering to import the edible oil only in 1 & 2 kilo packets and maximum of 5 kilo tins for distribution through PDS shops only; and
- (i) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

- (a) to (i): Information is being collected and will be laid on the Table of the House.